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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

CONTEMPT PETITION NO.9 of 1996.
IN
ORIGINAL APPLICATION NO.1008 of 1995

DATE OF ORDER: 17th August, 1998

BETWEEN:

N.RAMANAIAH

.. APPLICANT

AND

1. Shri R.K.Takkar, Chairman,
Telecom Commission & Secretary,
DDT, New Delhi,

2. Shri M.V.Bhaskar Rao,
Chief General Manager,
A.P.Telemc Circle,
Door Sanchara Bhavan, Nampalli,
Hyderabad.

.. RESPONDENTS

COUNSEL FOR THE APPLICANT: Mr.S.KRISHNA

COUNSEL FOR THE RESPONDENTS: Mr.N.R.DEVARAJ, Sr.CGSC

CORAM:

HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

HON'BLE SHRI B.S.JAI PARAMESHWAR, Member (Judl.)

ORDER

(ORAL ORDER PER HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

None for the applicant. Heard Mr.N.R.Devaraj,
learned standing counsel for the respondents.

2. This C.P. is filed for non-implementation of the
interim order dated 19.7.96. As per the order dated
13.9.96 in this C.P, the Bench had held that this contempt
petition should be disposed of after the main OA is heard
and decided and hence the C.P. was adjourned on that date.

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The main OA had already been disposed of by the order dated 24.3.98. The learned counsel for the respondents submits that this matter is under consideration for implementation by the Directorate. Official reply should be given to the applicant in this connection on the basis of the judgement in the OA, within two months from the date of receipt of a copy of this order. The applicant is at liberty to file a fresh CP in this OA if he is going to be aggrieved by the reply which is going to be given to him.

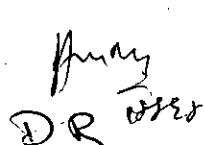
3. The C.P. is closed.


(B.S. JAI PARAMESHWAR)
MEMBER (JUDL.)


(R. RANGARAJAN)
MEMBER (ADMN.)

17.8.98

DATED: 17th August, 1998
Dictated in the open court.


DR Rangarajan

vsn

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Copy to:

1. Sri R.K.Takkar, Chairman, Telecom Commissiony & Sefretary, DDT, New Delhi.
2. Shri M.V.Bhaskara Rao, Chief General Manager, A.P.Telcom Circle, Doosanchar Shavan, Nampalli, Hyderabad.
3. One copy to Mr.S.Krishna Advocate,CAT, Hyderabad.
4. One copy to Mr.N.R.Devraj,Sr.CGSC,CAT, Hyderabad.
5. One duplicate copy.

YLKR

Aug 3/98
OA 0/0024/3/98
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II COURT

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI S.S. JAI PARAMESHWAR :
M(J)

DATED: 17/8/98

ORDER/JUDGMENT

M.A/R.A/C.P.NO. 9/96

in
C.A.NO. 1008/95

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

CP closed.

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLKR

